

INDRAPRASTHA LEGISLATIVE ASSEMBLY

Bulletin Part-I

(Brief summary of proceedings)

Friday, 8th November, 2019

No. 02

10.15 AM

Sh. Siddharth Singh, Hon'ble Deputy Speaker in-Chair

1. 10.16 AM The Members of Opposition Party came into the well and stated protesting against the "objectionable remarks" given by Ruling Party during the discussion on Resolution "Steps to address youth unemployment" moved by Ms. Muskan Rathore, Hon'ble Member on 7.11.2019.

The Chair requested the Members to resume their seats.

All Members resumed their seats.

2. 10.24 AM **Question Hours :**
Questions No. 11 to 20 were asked alongwith supplementaries and replies given.
(11.01 AM : The Chair welcomed Sh. Ram Niwas Goel, Hon'ble Speaker, Delhi Legislative Assembly in the L.G. Gallery)

3. 11.12 AM **The Chair adjourned the House for fifteen minutes for Tea-Break.**

4. 11.39 AM **House reassembled.**
Hon'ble Deputy Speaker in-Chair.

5. 11.40 AM **Special Mention :**
The following Members raised matters of public importance in the House (Rule-28) :

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|------------------------------|-------------------------------|
| 1. Sh. Pidathala Sagar | 12. Ms. Trivickaram |
| 2. Sh. Nadeem Sultan | 13. Sh. Hari Nandan |
| 3. Ms. Nikita Dennis Joseph | 14. Ms. Varsha Pillai |
| 4. Ms. Keona Johny | 15. Ms. Susan Maria Mathew |
| 5. Sh. Ravi Kumar | 16. Sh. Anmol |
| 6. Sh. Gaurav Kumar | 17. Ms. Aqsa Wasif |
| 7. Sh. Shubham Kumar | 18. Ms. Diksha Bhatnagar |
| 8. Ms. Jyoti Rai | 19. Ms. Atishaya Mathur |
| 9. Sh. Vijay Ratna Prabhakar | (12.27 PM : Sh. Kumar Rajesh, |
| 10. Ms. Sirjan Kaur | Hon'ble Speaker in-Chair) |
| 11. Sh. Kuber Bathla | 20. Sh. Ritesh Shrivastava |

6. 12.32 PM **Resolution (Rule-30) :**
Km. Varsha Pillai, Hon'ble Member moved the following Resolution on "Steps to Improve Waste Management":

"A National Assessment conducted by the Planning Commission strongly criticises the unsustainable solid waste management practices in Indraprastha. It also condemns the lackadaisical and indifferent attitude of authorities for overlooking the way in which Indraprastha presently manages its solid waste.

As landfill sites in Indraprastha are almost saturated due to increasing waste and low recycling ratio, the House must take all necessary steps to provide an efficient waste management system in Indraprastha. This resolution proposes to make Solid Waste Management an agenda in Indraprastha's Development Plan. The Plan may include the following policy initiatives:

This House resolves that mechanisms should be put in place for collection and segregation of waste at source (both at the household and industrial level) in a time bound manner.

At the household level:

- *Efforts must be taken to segregate recyclable materials into categories such as plastic (PET), glass, aluminium and batteries. Recyclable and electric waste can*

be added and colour coding may also be done for the same. These waste bins can be conveniently placed at existing community dustbin areas for people to deposit domestic waste.

- *Recycling of PET bottles can be targeted by monetising the collection. Reverse vending machines can be installed at Indraprastha Development Authority (IDA) markets and shopping malls.*
- *Separation of waste at source into biodegradable and non- biodegradable components would not only reduce the cost of transportation for final disposal but also provide segregated organic waste stock for bio-composting.*
- *Residents Welfare Associations (RWA) s can be advised to practise composting in their colonies and the best RWA in Indraprastha can be awarded annually for managing their waste in a sustainable manner.*

At the industrial level:

- *Effective Solid Waste Reduction measures at source be made mandatory and tax incentives should be provided for industries following solid waste management rules and regulations.*
- *A tie-up be made with the private companies to recycle e-waste. Citizens can request for pick up of their Mobiles, Consumer Electronics or Home Appliances products (TV, Refrigerator, Washing Machine, Microwave Oven products). Pickup can be done by authorised e-waste recycling partners, free of cost.*
- *Furthermore, rag and waste pickers may be incorporated into the formal waste management system to enable efficient and sustainable mechanism of solid waste management in Indraprastha”.*

The following Members participated in the discussion :

1. Sh. Adil Nazir Khan, Hon’ble Minister of Environment
2. Ms. Sirjan Kaur
3. Sh. Sandesh Dholakia
4. Sh. Ayush Pandey
5. Mohd. Shad
6. Ms. Bhoomika Singh
7. Ms. Shivani Yadav
8. Ms. Ishita Kathuria
9. Ms. Ayushi Solanki
10. Sh. Shivam Kumar Pathak
11. Ms. Muskan Rathore
12. Sh. Ivan Baruah
13. Sh. Kuber Pathak
14. Sh. Gaurav Kumar

Sh. Adil Nazir Khan, Hon’ble Minister of Environment also expressed his views.

The Resolution was put to voice-vote

Opposition demanded division of electronic-vote on the Resolution.

The Resolution was put to electronic-vote.

35 Members voted in the favour of the Resolution. 41 Members voted against the Resolution and 04 abstained.

The Resolution was not adopted.

7. 1.33 PM **The Chair adjourned the House upto 2.00 PM for Lunch-Break.**

8. 2.18 PM **House reassembled.
Hon’ble Speaker in-Chair.**

9. 2.19 PM **Consideration and Passing of Bill :**
Shri Divyanshu Raj, Hon’ble Minister of Social Welfare moved that “**Welfare of Senior Citizens Bill, 2019**” introduced & considered in the House on 7.11.2019 be passed.

The following Members moved amendments:

13. Ms. Jyoti Rai
14. Sh. Dhruv

15. Ms. Nikita Dennis Joseph

16. Ms. Maherjot Kaur

Shri Divyanshu Raj, Hon'ble Minister of Social Welfare also expressed their views.

The amendments were put to voice-vote

The amendments were not adopted.

2.55 PM : Sh. Vijay Ratna Nilmani Prabhakar, Leader of Opposition alongwith other Members of Opposition Party came into the well and protested against rejection of the amendments raised by them.

Uproar in the House.

Pandamonium ensured.

The Chair requested the Members of Opposition Party to taken their seats. But Members refused to taken their seats.

3.00 PM : The Hon'ble Chief Minister requested for voting on Bill.

The Chair named the Members of Opposition for their indecorous behaviour.

3.01 PM : All the Members of Opposition refused to withdraw voluntarily and the Chair directed the Marshalls to escort them out.

Other Members of Opposition Party walked out in protest.

Shri Divyanshu Raj, Hon'ble Minister of Social Welfare moved that the bill be passed.

The Bill was put to vote and adopted by voice-vote.

10. 3.07 PM The Chair requested Sh. Vijay Ratna Nilmani Prabhakar, Leader of Opposition and other Members of the Opposition to come back and attend the remaing part of session.

3.08 PM **Concluding Session :**

The following Members expressed their views :

1. Sh. Anmol

2. Sh. Owais Amin Lone

3. Ms. Sonal Chaorasia

4. Ms. Geetanjali Jha

5. Ms. Sirjan Kaur

6. Sh. Anurag Yadav

7. Sh. Satish Kumar

8. Ms. Susan Maria Mathew

9. Sh. Sahil Drall

10. Ms. Ramsha Mubin

11. Ms. Aqsa Wasif

12. Sh. Vijay Ratna Nilmani Prabhakar, Hon'ble Leader of Opposition

13. Ms. Jasmine Kaur Sidana, Hon'ble Deputy Chief Minister

Ms. Amrashree Mishra, Hon'ble Chief Minister also expressed her views.

11. 3.46 PM **The Chair expressed thanks to the Chief Minister, Deputy Chief Minister, Leader of Opposition, all the Members of the House and other Agencies for their co-operation in smooth conduct of the Session.**

12. 3.48 PM **National Anthem – Jan-Gan-Man**
The Chair adjourned the House sine-die.

Indraprastha
08 November, 2019

Shruti Sharma
Secretary